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HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

MOST IMMEDIATE

No. /DHC/GAZ.IIB/G-8/NDMC/2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Director (Personnel),
New Delhi Municipal Council,
Secretary's Estt. Branch,
Palika Kendra, New Delhi.



Sub.: Repatriation of Sh.Mohinder Virat, DHJS, presently posted as Legal Advisor in New Delhi Municipal Council on deputation basis, to his parent cadre.

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to order repatriation of Sh.Mohinder Virat, DHJS, presently posted as Legal Advisor in New Delhi Municipal Council on deputation basis, to his parent cadre with immediate effect.

You are, therefore, requested to relieve Sh.Mohinder Virat, DHJS, with immediate effect, so as to enable him to join his parent cadre.

Yours sincerely,

/

(Rakesh Kumar)
Deputy Registrar (Gaz. IIB)
For Registrar General

Endst. No. 4031-4035 DHC/GAZ.IIB/G-8/NDMC/2024

Dated: 05/07/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South-West District, Dwarka, New Delhi.
3. Sh.Mohinder Virat, DHJS, presently posted as Legal Advisor in New Delhi Municipal Council, with the request to report to the Principal District & Sessions Judge, South-West District, Dwarka, New Delhi, on being relieved.
4. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
5. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

OJC (Judl. Bd)

Amit Narayan
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.-IIB)

P. D f ST (HRS)
05/07/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 23855 - 23890 / F. 5(1)/2024

Dated, Delhi the 08 JUL 2024

Sub:- Repatriation of Sh. Mohinder Virat, DHJS presently posted as Legal advisor, in New Delhi Municipal Council on deputation basis in his parent cadre.

Copy forwarded for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi